

# HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

## ORDER

NO: 848

DATED:- 26/10/2016

Sanction is hereby accorded to the additional allotment of funds in favour of the Subordinate Courts under Major head 2014-Adm. of Justice, Sub head 0488 Distt.& Sessions Judges, under object Head "O.E" and "Maintt. & Repairs" particularly for payment of wages of Daily Wagers " for the current year 2016-17 ,as per annexure to this Order. The allotment is subject to fulfillment of following conditions:-

1. All financial rules/Orders and instructions issued by the Govt. from time to time shall be observed while incurring the expenditure against the allocated amounts.
2. Administrative approval/Technical sanction be obtained wherever required before the expenditure is incurred.
3. The DDO will ensure that the expenditure under various budget heads is kept within the budget allocation.
4. The drawing & disbursing officer shall furnish the monthly draw/expenditure statement invariably by the 10<sup>th</sup> of succeeding month.
5. The DDO's shall ensure to book the expenditure as per following classification for proper accounting:

Major Head      2014 Adm. of Justice.  
 Sub Head        0488-Distt.& Sessions Judge.  
 Minor Head     105-Civil & Sessions Judges  
 Group Head     0099General.

By Order

*(Ram Singh)* 26/10  
 Deputy Registrar (Acctts)

No: 2/633-772/AC Dated: 25/10/2016  
 Copy to the:-

1-17	Pr. D&S Judge, Jammu/Kathua/Reasi/Rajouri/Poonch/Bhaderwah/Ramban/Kishtwar/Srinagar/Pulwama/Shopian/Baramulla/Anantnag/Budgam/Kupwara/Lch/Kargil
9-10	Addl. D&S Judge, Kathua/Doda
11-20	C.J.M.Samba/Doda/Ganderbal/Shopian/Sopore/Anantnag/Kulgam/Budgam/Handwara
21-32	Sub Judge,Ramnagar/Katra/Nowshera/Surankote/ Batote/Pattan/Uri/Bijbehara/Vailoo/Chadoora/Kupwara.
29-69	Munsiff, Akhnoor/Bishnah/R.S.Pura/Hiranagar/Billawar/Basohli/Bani/Mahanpur/Majalta/Mahore/Kotranka/Budhal/Sunderbani/Kalakote/Mendhar/Thathri/Gandoh/Banihal/Gool/Ganderbal/Kangan/Tral/Pampore/Tangmarg/Dangiwacha/Sumbal/Bandipora/Anantnag/Aishmuqam/Shangus/Dooru/Qazigund/D.H.Pura/Budgam/Magam/Chara-i-sharief/Tangdhar/Sogam/Handwara/Sankoo/Zanaskar.
70.	Addl.Mobile Magistrare, Beerwah
71	Treasury Officer Sub Treasury, District Court Complex, Janipur, Jammu
72	Treasury Officer Sub Treasury Sudder Court Complex, Srinagar
73-139	Treasury Officer , Akhnoor/Bishnah/R.S.Pura/Samba/Kathua/Hiranagar/Billawar/Basohli/Bani/Mahanpur/Ramnagar/Majalta/Reasi/Katra/Mahore/Rajouri/Nowshera/Kotrka/Budhal/Sunderbani/Kalakote/Poonch/Surankote/Mendhar/Bhaderwah/Doda/Thathri/Gandoh/Banihal/Gool/Kishtwar/Ganderbal/Kangan/Pulwama/Tral/Pampore/Shopian/Baramulla/Sopore/Pattan/Uri/Tangmarg/Dangiwacha/Sumbal/Bandipora/Anantnag/Bijbehara/Vailoo/Aishmuqam/Shangus/Dooru/Kulgam/Qazigund/D.H.Pura/Budgam/Chadoora/Magam/Charasharief/Beerwah/Kupwara/Handwara/Tangdhar/Sogam/Lch/Kargil/Sanko/Zanaskar ..... form information and necessary action.
140.	Order book.

*He is sp for up-keep*  
*duz*

*(Ram Singh)* 26/10  
 Deputy Registrar (Acctts)

Annexure "A"

S.No.	District Jammu	"(O.E)" Amount	
1	Principal D&S Judge, Jammu	1,62,000/- (6 D/W)	✓
2	Munsiff, Akhnocr	54,000/- (2 D/W)	✓
3	Munsiff, Bishnah	27,000/- (1 D/W)	✓
4	Munsiff, R.S.Pura	27,000/- (1 D/W)	✓

	District Samba.	"(O.E)" Amount	
1.	C.J.M. Samba	27,000/- (1 D/W)	✓
2	Addl. Munsiff, Samba	27,000/- (1 D/W)	✓

	District Kathua	"(O.E)" Amount	
1	Pr.D&S Judge, Kathua	27,000/- (1 D/W)	✓
2	Addl. D&S Judge, Kathua	27,000/- (1 D/W)	✓
3	Munsiff, Hiranagar	27,000/- (1 D/W)	✓
4	Munsiff, Billawar	27,000/- (1 D/W)	✓
5	Munsiff, Basohli	27,000/- (1 D/W)	✓
6	Munsiff, Bani	27,000/- (1 D/W)	✓
7	Munsiff, Mahanpur	27,000/- (1 D/W)	✓

	District Udhampur	"(O.E)" Amount	
1	Sub Judge, Ramnagar	27,000/- (1 D/W)	✓
2	Munsiff, Majalta	27,000/- (1 D/W)	✓

	District Reasi.	"(O.E)" Amount	
1.	Pr.District & Sessions Judge Reasi	27,000/- (1 D/W)	✓
2	Sub Judge, Katra	27,000/- (1 D/W)	✓
3	Munsiff, Mahore	27,000/- (1 D/W)	✓

	District Rajouri	"(O.E)" Amount	
1	Pr.D&S Judge Rajouri	27,000/- (1 D/W)	✓
2	Sub Judge, Nowshara	27,000/- (1 D/W)	✓
3	Munsiff, Kotranka	27,000/- (1 D/W)	✓
4	Munsiff, Budhal	27,000/- (1 D/W)	✓
5	Munsiff, Sunderbani	27,000/- (1 D/W)	✓
6	Munsiff, Kalakote	27,000/- (1 D/W)	✓

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	District Poonch	"(O.E)" Amount
1	Pr.D&S Judge,Poonch	27,000/- (1 D/W)
2	Sub Judge, Surankote	27,000/- (1 D/W)
3	Munsiff, Mandher	27,000/- (1 D/W)

	District Doda	"(O.E)" Amount	Maintt. & Repairs (Amount)
1	Pr.D&S Judge, Bhaderwah	-----	27,000/- (1 D/W)
2	Addl D&S Judge, Doda	27,000/- (1 D/W)	-----
3	C.J.M. Doda	27,000/- (1 D/W)	-----
4	Munsiff Thathri	27,000/- (1 D/W)	-----
5	Munsiff, Gandoh	27,000/- (1 D/W)	-----

	District Ramban	"(O.E)" Amount
1.	Pr.District & Sessions Judge Ramban	27,000/- (1 D/W)
2	C.J.M. Ramban	-----
3	Sub Judge, Batote	27,000/- (1 D/W)
4	Munsiff, Banihal	27,000/- (1 D/W)
5	Munsiff, Gool	27,000/- (1 D/W)

	District Kishtwar	"(O.E)" Amount
1.	Pr.District & Sessions Judge Kishtwar	27,000/- (1 D/W)

*[Signature]*

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S.No	Name of the Court	"(O.E)" Amount	Maintt. & Repairs (Amount)
	<b>District Srinagar</b>		
1.	Pr.D&S Judge, Srinagar	1,12,500/- (5 D/W)	36,000/- (2 D/W)

S.No	Name of court.	"(O.E)" Amount
	<b>District Ganderbal</b>	
1.	Chief Judicial Mgst. Ganderbal	27,000/- (1 D/W)
2.	Munsiff Ganderbal	27,000/- (1 D/W)
3.	Munsiff Kangan	27,000/- (1 D/W)

	<b>District Pulwama</b>	"(O.E)" Amount	Maintt. & Repairs (Amount)
1	Pr.D&S Judge, Pulwama	36,000/- (1 D/W)	36,000/- (1 D/W)
2	Munsiff, Tral	27,000/- (1 D/W)	----
3	Munsiff, Pampore	27,000/- (1 D/W)	----

	<b>District Shopian</b>	"(O.E)" Amount
1.	Pr. District & Sessions Judge, Shopian	27,000/- (1 D/W)
2	C.I.M. Shopian	27,000/- (1 D/W)

	<b>District Baramulla</b>	"(O.E)" Amount	Maintt. & Repairs. (Amount)
1.	Pr.D&S Judge, Baramulla	1,62,000/- (6 D/W)	----
2	Addl. D&S Judge, Baramulla	----	----
3	C.J.M. Sopore	27,000/- (1 D/W)	27,000/- (1 D/W)
4	Sub Judge Pattan	27,000 (1 D/W)	----
5	Sub Judge Uri	27,000/- (1 D/W)	----
6	Munsiff, Tangmarg	27,000 (1 D/W)	----
7	Munsiff, Dangi wacha	27,000/- (1 D/W)	----

	<b>District Bandipora.</b>	"(O.E)" Amount
1.	Munsiff, Sumbal	27,000/- (1 D/W)
2	Munsiff, Bandipora	27,000/- (1 D/W)

	<b>District Anantnag</b>	"(O.E)" Amount	Maintt. & Repairs (Amount)
1	Pr.D&S Judge, Anantnag	-----	54,000/- (2 D/W)
2	C.J.M. Anantnag	54,000/- (2 D/W)	----
3	Sub Judge, Bijbehara	27,000/- (1 D/W)	----
4	Sub Judge, Vailoo	27,000/- (1 D/W)	γ ----
5	Munsiff, Anantnag	27,000/- (1 D/W)	----
6	Munsiff, Aishmuqam	54,000/- (2 D/W)	γ ----
7	Munsiff, Shangus	27,000/- (1 D/W)	γ ----
8	Munsiff, Dooru	27,000/- (1 D/W)	----

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	District Kulgam	"(O.E)" Amount
1.	C.J.M Kulgam	27,000/- (1 D/W)
2	Munsiff, Qazigund	27,000/- (1 D/W)
3	Munsiff, D.H.Pora	27,000/- (1 D/W)

	District Budgam	"(O.E)" Amount	Maintt. & Repairs (Amount)
1	Pr.D&S Judge Budgam	54,000/- (2 D/W)	27,000/- (1 D/W)
2	C.J.M. Budgam	27,000/- (1 D/W)	---
3	Sub Judge, Chadoora	27,000/- (1 D/W)	----
4	Munsiff, Budgam	27,000/- (1 D/W)	---
5	Munsiff, Magam	27,000/- (1 D/W)	---
6	Munsiff, Chara-ie-shrief	31,500/- (1 D/W)	----
7	Add. Mobile Magistrate, Beerwah	23,000/- (1 D/W)	----

	District Kupwara	"(O.E)" Amount	Maintt. & Repairs (Amount)
1	Pr.D&S Judge Kupwara	54,000/- (2 D/W)	27,000/- (1 D/W)
2	C.J.M. Handwara	27,000/- (1 D/W)	---
3	Sub Judge, Kupwara	27,000/- (1 D/W)	----
4	Munsiff, Tangdhar(Karnah)	27,000/- (1 D/W)	---
5	Munsiff, Sogam	27,000/- (1 D/W)	---
6	Munsiff, Handwara	27,000/- (1 D/W)	---

	District, Leh	"(O.E)" Amount
1	Pr.D&S Judge,Leh	27,000/- (1 D/W)

	District Kargil	"(O.E)" Amount
1	Pr.D&S Judge Kargil	27,000/- (1 D/W)
2	Munsiff, Sankoo	27,000/- (1 D/W)
3	Munsiff, Zanskar	27,000/- (1 D/W)

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